## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1593 (To be answered on the 13<sup>th</sup> February 2025)

## FLIGHTS FROM KANPUR AIRPORT

## 1593. SHRI RAMESH AWASTHI

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to operate more flight services from Kanpur Airport to major cities and if so, the names of such cities;
- (b) the status of introducing the two-shift operations for Air Traffic Control (ATC) at Kanpur Airport;
- (c) whether the Government is considering any proposal to introduce night landing facility at Kanpur Airport;
- (d) whether the Government has any proposal to reschedule the flight timings from Kanpur to Delhi with a view to allowing passengers to travel early in the morning and return in the evening and if so, the details thereof; and
- (e) the details of the plan for the expansion of Kanpur Airport along with the time by which it is likely to be started?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (Shri Murlidhar Mohol)

- (a): At present, Indigo operates commercial flights from Kanpur to Bengaluru, Mumbai, Delhi and Hyderabad. With the repeal of the Air Corporation Act in March 1994, Indian domestic aviation has been fully deregulated. Airlines are free to induct any aircraft type and to select markets and routes.
- (b) & (c): The Kanpur Airport belongs to the Indian Air Force (IAF), while the Airports Authority of India (AAI) maintains a Civil Enclave at this airport. The airside infrastructure and ATC services are managed by the IAF.

The provision of Radio Navigational Aids (such as Instrument Landing System (ILS), Doppler Very High Frequency Omni-Directional Radio Range/Distance Measuring Equipment (DVOR/DME)), which facilitate night landing operations, is also under the purview of the IAF. The matter is taken up with

the IAF from time to time for the provision of requisite facilities based on the demand from airlines.

- (d): Airlines plan their domestic flight schedule on a specific route/city based on market demand, commercial feasibility, and their company policy on which AAI has no control.
- (e): The expansion and upgradation of airports is a continuous process and is undertaken by the Airport Operators from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand / willingness of airlines to operate to/from such airports.

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